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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/6221/2024/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
The District & Sessions Judge,  
Kamrup, Amingaon

Dated Guwahati, the 25<sup>th</sup> July, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJKA/5215-16/ 2024, dated 25.06.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Jusmita Borgohain, Judicial Magistrate First Class, Boko, Kamrup, has been allowed to avail LTC for the block period of 2022-2024, to travel to Andaman and Nicobar Islands and return, w.e.f. 23.08.2024 to 26.08.2024, by the shortest possible route, as per existing Rules.

Smti. Borgohain may be informed accordingly.

Yours faithfully,



**REGISTRAR (VIGILANCE)**

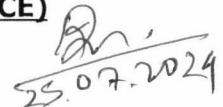
Memo No. HC.VII-06/6222-26/2024/A. Dated 25<sup>th</sup> July, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Jusmita Borgohain, Judicial Magistrate First Class, Boko, Amingaon, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

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25/7/24

**REGISTRAR (VIGILANCE)**

  
25.07.2024